# CENTRAL ADMINISTRATIVE TRIBUNAL AHMEDABAD BENCH, AHMEDABAD.

#### CP No.23/2020 in OA No.82/2020

## This the 01<sup>st</sup> day of July, 2021

COROM: Hon'ble Shri Jayesh V. Bhairavia, Member (J) Hon'ble Dr. A.K.Dubey, Member (A)

#### (By Advocate : Shri A.D.Vankar )

#### **VERSUS**

Union of India,
 Notice to be served through
 Shri P.K.Bishoi or his successor in the office
 The Secretary to the Govt. Of India
 Ministry of Communication & IT,
 Department of Posts, Dak Bhavan,
 Sansad Marg, New Delhi 110 001.

- Shri Vineet Pandey or his successor in the office Director General,
   Department of Posts Dak Bhavan,
   Sansad Marg, New Delhi 110 001.
- 3. Shri Ashok Kumar Poddar or his successor in the office The then Chief Postmaster General, Gujarat Circle, Khanpur, Ahmedabad 380 001.
- 4. Shri B.P.Sarangi or his successor in the office Chief Postmaster General Gujarat Circle, Ahmedabad 380 001...... Opponents

(By Advocate : Ms. R.R.Patel )

#### CAT, Ahmedabad Bench

### ORDER-ORAL

Per: Hon'ble Shri J.V. Bhairavia, Member (J)

Counsel for the applicant, Shri A.D.Vankar, on instruction, submits that the direction issued by this Tribunal in OA No.82/2020 had been complied with and the grievance of the applicant has been redressed.

- 2. Standing counsel for the Opponents, Ms. R.R.Patel is present and submits that direction issued by this Tribunal has been complied with.
- **3.** Considering the submissions of both the counsel, the contempt proceedings initiated against the Opponents stand dropped. Notices issued to the Opponent stand discharged.

(A.K.Dubey) Member (A) (J.V.Bhairavia) Member (J)

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